

## CHAPTER 56

*Wadding, felt and nonwovens; special yarns; twine, cordage, ropes and cables and articles thereof*

## NOTES :

1. This Chapter does not cover:

(a) wadding, felt or nonwovens, impregnated, coated or covered with substances or preparations (*e.g.*, perfumes or cosmetics of Chapter 33, soaps or detergents of heading 3401, polishes, creams or similar preparations of heading 3405, fabric softeners of heading 3809) where the textile material is present merely as a carrying medium;

(b) textile products of heading 5811;

(c) natural or artificial abrasive powder or grain, on a backing of felt or nonwovens (heading 6805);

(d) agglomerated or reconstituted mica, on a backing of felt or nonwovens (heading 6814);

(e) metal foil on a backing of felt or nonwovens (generally Section XIV or XV).;

(f) Sanitary towels (pads) and tampons, napkins and napkin liners for babies and similar articles of heading 9619.

2. The term “felt” includes needleloom felt and fabrics consisting of a web of textile fibres the cohesion of which has been enhanced by a stitch-bonding process using fibres from the web itself.

3. Headings 5602 and 5603 cover respectively felt and nonwovens, impregnated, coated, covered or laminated with plastics or rubber whatever the nature of these materials (compact or cellular).

Heading 5603 also includes nonwovens in which plastics or rubber forms the bonding substance.

Headings 5602 and 5603 do not, however, cover:

(a) felt impregnated, coated, covered or laminated with plastics or rubber, containing 50 per cent. or less by weight of textile material or felt completely embedded in plastics or rubber (Chapter 39 or 40);

(b) nonwovens, either completely embedded in plastics or rubber, or entirely coated or covered on both sides with such materials, provided that such coating or covering can be seen with the naked eye with no account being taken of any resulting change of colour (Chapter 39 or 40); or

(c) plates, sheets or strip of cellular plastics or cellular rubber combined with felt or nonwovens, where the textile material is present merely for reinforcing purposes (Chapter 39 or 40).

4. Heading 5604 does not cover textile yarn, or strip or the like of heading 5404 or 5405, in which the impregnation, coating or covering cannot be seen with the naked eye (usually Chapters 50 to 55); for the purpose of this provision, no account should be taken of any resulting change of colour.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
<b>5601</b>	<b>WADDING OF TEXTILE MATERIALS AND ARTICLES THEREOF; TEXTILE FIBRES, NOT EXCEEDING 5 MM IN LENGTH (FLOCK), TEXTILE DUST AND MILL NEPS</b>			
	- <i>Wadding of textile materials and articles thereof:</i>			
5601 21	-- Of cotton :			
5601 21 10	--- Absorbent cotton wool	kg.	25%	-
5601 21 90	--- Other	kg.	25%	-
5601 22 00	-- Of man-made fibres	kg.	25%	-
5601 29 00	-- Other	kg.	25%	-
5601 30 00	- Textile flock and dust and mill neps	kg.	25%	-
<b>5602</b>	<b>FELT, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED</b>			
5602 10 00	- Needleloom felt and stitch-bonded fibre fabrics	kg.	25%	-
	- <i>Other felt, not impregnated, coated, covered or laminated :</i>			
5602 21 00	-- Of wool or fine animal hair	kg.	25%	-
5602 29	-- <i>Of other textile materials :</i>			
5602 29 10	--- For machines other than cotton machinery	kg.	25%	-
5602 29 20	--- Of jute (including blended or union jute), other than for machinery	kg.	25%	-
5602 29 90	--- Other	kg.	25%	-
5602 90	- Other			
5602 90 10	--- Of Rubberised coir, needled felt.	kg.	25%	-
5602 90 90	--- Other	kg.	25%	-
<b>5603</b>	<b>NONWOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED</b>			
	- <i>Of man-made filaments :</i>			
5603 11 00	-- Weighing not more than 25 g/m <sup>2</sup>	kg.	25%	-
5603 12 00	-- Weighing more than 25 g/m <sup>2</sup> but not more	kg.	25%	-

(1)	(2)	(3)	(4)	(5)
5603 13 00	than 70 g/m <sup>2</sup> -- Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	kg.	25%	-
5603 14 00	-- Weighing more than 150 g/m <sup>2</sup> - <i>Other</i> :	kg.	25%	-
5603 91 00	-- Weighing not more than 25 g/m <sup>2</sup>	kg.	25%	-
5603 92 00	-- Weighing more than 25 g/m <sup>2</sup> but not more than 70 g/m <sup>2</sup>	kg.	25%	-
5603 93 00	-- Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	kg.	25%	-
5603 94 00	-- Weighing more than 150 g/m <sup>2</sup>	kg.	25%	-
<b>5604</b>	<b>RUBBER THREAD AND CORD, TEXTILE COVERED; TEXTILE YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS</b>			
5604 10 00	- Rubber thread and cord, textile covered	kg.	20%	-
5604 90 00	- Other	kg.	20%	-
<b>5605</b>	<b>METALLISED YARN, WHETHER OR NOT GIMPED, BEING TEXTILE YARN, OR STRIP OR THE LIKE OF HEADING 5404 OR 5405, COMBINED WITH METAL IN THE FORM OF THREAD, STRIP OR POWDER OR COVERED WITH METAL</b>			
5605 00	- <i>Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal :</i>			
5605 00 10	--- Real zari thread (gold) and silver thread combined with textile thread	kg.	20%	-
5605 00 20	--- Imitation zari thread	kg.	20%	-
5605 00 90	--- Other	kg.	20%	-
<b>5606</b>	<b>GIMPED YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, GIMPED (OTHER THAN THOSE OF HEADING 5605 AND GIMPED HORSEHAIR YARN); CHENILLE YARN (INCLUDING FLOCK CHENILLE YARN); LOOP WALE-YARN</b>			
5606 00	- <i>Gimped yarn, and strip and the like of heading 5404 or 5405, gimped (other than those of heading 5605 and gimped horsehair yarn); chenille yarn (including</i>			

(1)	(2)	(3)	(4)	(5)
	<i>flock chenille yarn); loop wale-yarn :</i>			
5606 00 10	--- Trimmings, of cotton	kg.	20%	-
5606 00 20	--- Trimmings, of man-made fibres	kg.	20%	-
5606 00 30	--- Trimmings, of zari	kg.	20%	-
5606 00 90	--- Other	kg.	20%	-
<b>5607</b>	<b>TWINE, CORDAGE, ROPES AND CABLES, WHETHER OR NOT PLAITED OR BRAIDED AND WHETHER OR NOT IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS</b>			
	- <i>Of sisal or other textile fibres of the genus Agave :</i>			
5607 21 00	-- Binder or baler twine	kg.	20%	-
5607 29 00	-- Other	kg.	20%	-
	- <i>Of polyethylene or polypropylene:</i>			
5607 41 00	-- Binder or baler twine	kg.	20%	-
5607 49 00	-- Other	kg.	20%	-
5607 50	- <i>Of other synthetic fibres :</i>			
5607 50 10	--- Nylon fish net twine	kg.	20%	-
5607 50 20	--- Nylon tyre cord	kg.	20%	-
5607 50 30	--- Viscose tyre cord	kg.	20%	-
5607 50 40	--- Nylon rope	kg.	20%	-
5607 50 90	--- Other	kg.	20%	-
5607 90	- <i>Other :</i>			
5607 90 10	--- Coir, cordage and ropes, other than of cotton	kg.	20%	-
5607 90 20	--- Cordage, cable, ropes and twine, of cotton	kg.	20%	-
5607 90 90	--- Other	kg.	20%	-
<b>5608</b>	<b>KNOTTED NETTING OF TWINE, CORDAGE OR ROPE; MADE UP FISHING NETS AND OTHER MADE UP NETS, OF TEXTILE MATERIALS</b>			
	- <i>Of man-made textile materials :</i>			
5608 11	-- <i>Made up fishing nets :</i>			
5608 11 10	--- Made up fishing nets of nylon	kg.	25%	-
5608 11 90	--- Other	kg.	25%	-
5608 19 00	-- Other	kg.	25%	-
5608 90	- <i>Other :</i>			
5608 90 10	--- Of cotton	kg.	25%	-
5608 90 20	--- Of jute	kg.	25%	-
5608 90 90	--- Other	kg.	25%	-

(1)	(2)	(3)	(4)	(5)
<b>5609</b>	<b>ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>			
5609 00	- <i>Articles of yarn, strip or the like of heading 5404 or 5405, twine, cordage, rope or cables, not elsewhere specified or included:</i>			
5609 00 10	--- Products of coir	kg.	25%	-
5609 00 20	--- Articles made up of cotton yarn	kg.	25%	-
5609 00 30	--- Articles made up of jute	kg.	25%	-
5609 00 90	--- Other	kg.	25%	-

